

**GOVERNMENT OF INDIA
CIVIL AVIATION
LOK SABHA**

UNSTARRED QUESTION NO:3312

ANSWERED ON:14.12.2006

AIRCRAFT/ HELICOPTER FERRYING VVIPS

Kharventhan Shri Salarapatty Kuppusamy;Paraste Shri Dalpat Singh

Will the Minister of CIVIL AVIATION be pleased to state:

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- (a) The number of VVIPs/VIPS who lost their lives during the last three years in flight crashes ;
- (b) Whether there have been certain laid down Guidelines/ Rules for operating small aircraft and helicopters ferrying VVIPs ;
- (c) If so, the details thereof; and
- (d) The steps taken by the Government to ensure that whenever VVIPs take aerial tours of natural calamity - struck areas the above mentioned rules/ guidelines are observed strictly ?

Answer

MINISTER OF STATE (INDEPENDENT CHARGE) OF THE MINISTRY OF CIVIL AVIATION(SHRI PRAFUL PATEL)

- (a) :- During the last three years two Members of Legislative Assembly and three Ministers of State Governments have lost their lives in aircrashes.
- (b) and (c) :- Yes, Sir. The guidelines exist in the form of Air Safety Circular No.2 of 1981.
- (d) :- The adherence to the guidelines is ensured by Directorate General of Civil Aviation by way of safety audits of the operators.